



**International Conference on
“Arbitrating Indo-UK Commercial Disputes - 2nd Edition”
June 05, 2023, at Lancaster Ballroom, The Hotel Savoy, London, The UK**

TENTATIVE PROGRAMME

8:30 am – 9:30 am	REGISTRATION AND BREAKFAST
INAUGURAL SESSION 9.30 am – 11.00 am	<p>Welcome Address: Mr. Arun Chawla, Director General, FICCI & Director General, ICA, New Delhi</p> <p>Address: Mr. Sujit Ghosh, Deputy High Commissioner of India to the UK, London</p> <p>Address: Mr. Harish Salve KC, Blackstone Chambers & Former Solicitor General of India, London</p> <p>Special Address: Lord Justice Rabinder Singh, The Rt. Hon. Lord Justice, Court of Appeal of England & Wales, London *</p> <p>Special Address: Hon’ble Ms. Justice Hima Kohli, Judge, Supreme Court of India, New Delhi</p> <p>Vote of Thanks: Ms. Geeta Luthra, Senior Advocate, Supreme Court of India & Vice-President, ICA, New Delhi</p>
TEA BREAK AND NETWORKING	
TECHNICAL SESSION – 1 11.15 am – 12.00 pm	<p>TOPIC: THE INDIAN LEGAL MARKET OPENS UP: ARE INDIA & U.K. READY?</p> <p>Moderator & Speaker:</p> <ul style="list-style-type: none">● Ms. Karishma Vora, Barrister & Arbitrator, 39 Essex Chambers, London <p>Speakers:</p> <ul style="list-style-type: none">● Mr. Tejas Karia, Partner Head of Arbitration - Shardul Amarchand Mangaldas & Co, New Delhi● Mr. Nick Vineall KC, Chair of the Bar Council of England & Head of Chambers at 4 Pump Court, London● Mr. Ben Giaretta, Head of Dispute Resolution, Fox Williams LLP, London● Ms. Victoria Ritchie, Head of Professional & Business Services HSBC, London

<p>TECHNICAL SESSION – 2 12:05 pm to 12.50 pm</p>	<p>TOPIC: NEW AGE COMMERCIAL DISPUTES IN INTERNATIONAL ARBITRATION: CURRENT TRENDS</p> <p>Moderator & Speaker:</p> <ul style="list-style-type: none"> Ms. Pinky Anand, Former Additional Solicitor General of India and Senior Advocate, Supreme Court of India, New Delhi <p>Speakers:</p> <ul style="list-style-type: none"> Mr. Ganesh Chandru, Partner Dispute Resolution, Dua Associates, New Delhi / Chennai Ms. Perenami Momodu, Partner Dispute Resolution & Arbitration, ALEX Lagos, Nigeria Ms. Priya Grigoriadis, Partner Stephenson Harwood LLP, London Mr. Guy Pendell, Partner Dispute Resolution, CMS, London
<p>12:50 pm – 2:00 pm</p>	<p>NETWORKING LUNCH</p>
<p>TECHNICAL SESSION – 3 2:00 pm to 2:45 pm</p>	<p>TOPIC: NAVIGATING THE ENFORCEMENT PROCESS FOR INTERNATIONAL ARBITRAL AWARDS IN THE UK & INDIA</p> <p>Moderator & Speaker:</p> <ul style="list-style-type: none"> Mr. Justice Hemant Gupta, Chairperson, India International Arbitration Centre, New Delhi <p>Speakers:</p> <ul style="list-style-type: none"> Mr. Sanjeev Kapoor, Partner Dispute Resolution – Khaitan & Co & Vice – President ICC International Court of Arbitration, New Delhi Mr. Dipen Sabharwal KC, Partner White & Case, London Dr. Chintan Chandrachud, Barrister, Brick Court Chambers, London Mr. Siddharth Yadav, Senior Advocate, Chambers of Siddharth Yadav, Supreme Court of India, New Delhi
<p>2:45 pm</p>	<p>HI-TEA</p>

*Invited